Special

Hence, I demand that the memorial of Lord Mayo may be removed and an appropriate memorial of Sher Ali Khan erected in Port Blair.

Demand for speedy allocation of required gas for Karimnagar Gas Power Project in Andhra Pradesh

SHRI DEVENDER GOUD T. (Andhra Pradesh): Sir, with the objective of providing electricity to the people of Telangana region, the Government of Andhra Pradesh initiated first stage of Karimnagar Gas Power Project in 2010. The estimated cost of the project is Rs. 2500 crore. The gestation period of the project is 33-36 months and the REC has agreed to provide Rs. 2800 crore financial assistance to this project. The State Government has requested for gas allocation on 27th May, 2010. The necessary approvals relating to project development for 2100 MW have been obtained and clearances have also been obtained from the concerned agencies. Financial closure relating to the project is also being done, interim revised DPR and tender documents were also ready. Tenders for 700 MW of projects were, I think, opened on 10th May. APGENCO has been waiting since long for taking the project forward. Sir, more than five times the State has approached the Petroleum Minister, who also hails from Telangana region, for allocation of 9.72 MMSCMD of gas for the project. He also assured that he would provide assistance for this very important gas project. But, we really don't know the reasons behind this undue delay. I am given to understand that the proposal is pending with the Empowered Group of Ministers.

In view of the above, I request the Government of India, particularly the Ministry of Petroleum & Natural Gas, to expedite the matter and provide 9.72 MMSCMD of gas to Karimnagar Gas Power Project, as the people of Telangana are eagerly waiting for this project.

SHRI ANANDA BHASKAR RAPOLU (Andhra Pradesh): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRIMATI GUNDU SUDHARANI (Andhra Pradesh): Sir, I also associate myself with the Special Mention made by the hon. Member.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Shri Parimal Nathwani, not present. Shrimati Renubala Pradhan, not present. The House stands adjourned till 11.00 a.m. on Monday, the 21st May, 2012.

The House then adjourned at seven minutes past five of the clock till eleven of the clock on Monday, the 21st May, 2012.